

(c) In making their recommendations the Agricultural Prices Commission takes into account, among other things, the available data on cost of production of individual crops changes in input prices, changes effected in the administered prices for competing crops, the production prospects and the expected trend in market prices. These prices are intended to ensure reasonable returns to the growers.

Statement

Commodity	Nature of Price	Price recommended by Agricultural Prices Commission for 1975-76 crop season (Rs. per quintal)
Paddy	Procurement Price	74 00
Jowar	"	74 00
Bajara	"	74 00
Maize	"	74 00
Ragi	"	74 00
Wheat @	"	105 00
Barley @	Support Price	65 00
Gram @	"	50 00
Sugarcane	Minimum Price payable by sugar factories	9 00
Cotton	Minimum support price	210 00
Jute	"	135 00

@Relates to 1976-77 marketing season.

Squatters on Public Land in Delhi

1962. SHRI PANNA LAI, BARUFAL: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether squatters on public land in Delhi like Jhuggi-Jhonpri dwellers

are given 25 sq. yds. space in lieu of their Jhuggis, when removed;

(b) whether legal house owners are also being given 25 sq. yds. plot in lieu of their houses after demolition in unauthorised colonies; and

(c) if so, reasons for this injustice being done to legal owners by putting them on equal footing with the unauthorised occupants of public land?

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH) (a) Yes, Sir

(b) No, Sir However, persons who had purchased land before 2nd May, 1961 are given developed alternate plots in the residential schemes of D.D.A in lieu of the land acquired from them provided they are eligible. In cases where unauthorised constructions are of substantial nature, the evictees are offered flats on hire purchase terms.

(c) Does not arise

Sheep development during Fifth Plan

1964 SHRI SYED AHMED AGA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) amount Government are providing for breeding of sheep during Fifth Plan; and

(b) amount that has been allotted to Jammu and Kashmir and to other States in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) A total of Rs. 580 lakhs has been provided in the Centrally Administered and Centrally Sponsored Schemes for sheep breeding and development in the 5th Five Year Plan period by the Government of India.

(b) A sum of Rs. 500 lakhs has been allotted in the current Plan period towards the Centrally Sponsored large sheep breeding farms in the country in which Russian Merinos Corriedales and cross-breeds of these strains with local breeds will be reared. In the year 1974-75, a sum of Rs. 70 lakhs was released towards the 5 large sheep breeding farms which were existing in the country. Central assistance for these large sheep breeding farms is provided in the shape of 75 per cent grant and 25 per cent loan. The assistance to the Government of Jammu and Kashmir for strengthening of the large sheep breeding farm at Daksum which is maintaining pure Russian Merino sheep was to the extent of Rs. 20 lakhs. This was 28 per cent of the total amount as compared to 18 per cent given to other States on an average.

In the year 1975-76 an amount of Rs. 110 lakhs was released towards the establishment of 7 large sheep breeding farms in the country under the Centrally Sponsored project. The Government of Jammu and Kashmir were given Rs. 39 lakhs which was 35 per cent of the total amount while the other 6 States got 10.8 per cent on an average. The remaining amount of Rs. 320 lakhs will be released during the remaining 3 years of the 5th Five Year Plan period for large sheep breeding farms in India. The allocations are worked out on an annual basis.

New House Building programme for Bhubaneswar by HUDCO

1965. SHRI CHINTAMANI PANIGRAHI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) new house-building programmes which has been sanctioned for Bhubaneswar, the Orissa State capital, by HUDCO;

(b) salient features of such programmes; and

(c) amount involved?

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): (a) Housing scheme of the Orissa Housing Board in Sainik School area, Bhubaneswar.

(b) and (c). A loan of Rs. 50.5 lakhs was sanctioned by Housing and Urban Development Corporation Ltd. on November 25, 1975, at the interest rate of 7.5 per cent per annum for the scheme, which is estimated to cost Rs. 52.29 lakhs. The Scheme involves construction of the following dwelling units:—

Type of dwelling units	Number of dwelling units
Economically Weaker Section	100
Low Income Group	181
Middle Income Group	20
TOTAL	321

Benefits to Agricultural Landless Labour

1966 SHRI VASANT SATHE: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state

(a) whether Government have taken a decision to extend similar facilities as are being available under SFDA/MFAL, to the landless labour who have been distributed excess land and the amounts provided, etc.;

(b) whether Government have formulated a scheme of encouraging labour contract cooperatives in the execution of development works of labour intensive nature, and general directive issued to States in this regard, for implementation of a special